

(c) The Central loan assistance programme for flood control works did not envisage 100 per cent reimbursement of expenditure.

#### Power project in West Bengal

1441. SHRIMATI KANAK MUKHERJEE: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the particulars of power projects of the West Bengal Government which have not yet been cleared by the Central Electricity Authority and the Planning Commission;

(b) the date of sending each of these projects to the Government of India; and

(c) the reasons for the delay?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) The Teesta Canal Fall I, Teesta Canal Falls II, III, IV Hydro Projects and the Bakreshwar Thermal Project have been cleared by the Central Electricity Authority (CEA) and stand referred for inclusion in the Plan and investment decision. Two generation schemes, viz., Ramman Stage-I and Durgapur Projects Ltd. Unit 7 are under appraisal in the CEA in consultation with the concerned agencies.

(b) The Scheme Reports were received in the CEA on: Teesta Canal Fall I (March, 1979), Teesta Canal Falls II, III, IV (September, 1982), Bakreshwar (June, 1984 Revised), Falls II, III, IV (September, 1982), Revised) and Durgapur Projects Ltd. Unit 7 (April, 1985).

(c) The appraisal of power projects is a complex process requiring examination of various techno-economic features of the Scheme Reports. In so far as West Bengal Schemes are concerned, the State Authorities are to submit a Revised Scheme Report for Ramman Stage I; coal availability

for Durgapur Projects Ltd. Unit 7 remains to be confirmed.

#### D.T.C. Bus Services from Kapas Hera border to Central Secretariat and ISBT

1442. SHRI M. P. KAUSHIK: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is a proposal to start D.T.C. shuttle services from the Kapas-Hera Border to the Central Secretariat and ISBT via the Central Secretariat;

(b) if so, by when; and

(c) if the answer to part (a) above be in negative, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) to (c) The DTC is operating regular service of Route No. 712 from Kapashera Border to Dhaula Kuan. From Dhaula Kuan, frequent services are available for going to Central Secretariat and I.S.B.T. Due to various operational constraints, it is not possible for DTC to connect all the places in the Union Territory of Delhi with one another by direct services, when convenient change-over facilities are available. Besides, a large number of Inter-State services of DTC and other State Transport Undertakings are connecting Kapashera Border with Central Secretariat and I.S.B.T.

#### Development of Leprosy and anti-pregnancy vaccines

1443. PROF. B. RAMACHANDRA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any research work is in progress to develop leprosy and anti-pregnancy vaccines;

(b) whether these vaccines have been tested on human beings and proved to be effective; and